

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 51/RP/2022 in
Petition No. 30/TT/2021**

Subject : Petition for review of order dated 13.3.2022 in Petition No. 30/TT/2021.

Date of Hearing : 30.8.2023

Coram : Shri Jishnu Barua, Chairperson
Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) & 13 Others

Parties Present : Ms. Swapna Seshadri, Advocate, PGCIL
Ms. Surbhi Gupta, Advocate, PGCIL
Shri Utkarsh Singh, Advocate, PGCIL
Shri Hemant Singh, Advocate, RRWTL
Shri Lakshyajit Singh Bagdwal, Advocate, RRWTL
Shri Harshit Singh, Advocate, RRWTL
Shri Zafrul Hasan, PGCIL
Shri Pankaj Sharma, PGCIL
Shri Arjun Malhotra, PGCIL

Record of Proceedings

The learned counsel for Raipur Rajnandgaon Warora Transmission Limited (RRWTL) sought time to file a reply in the review petition.

2. After hearing the learned counsel for the parties, the Commission directed the Respondents to file their replies on affidavit by 15.9.2023, and the Review Petitioner to file the rejoinder, if any, by 25.9.2023.

3. The Commission further directed the parties to strictly comply with the above directions within the specified timeline and observed that no further extension of time would be granted.

4. The matter will be listed for further hearing on 25.10.2023

By order of the Commission
sd/-

(V. Sreenivas)
Joint Chief (Law)

